

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Wednesday, 11th day of November Two Thousand And Twenty

PRESENT:

THE HON'BLE SHRI S.N. TERDAL, MEMBER(J)
THE HON'BLE SHRI C.V. SANKAR, MEMBER(A)

O.A.310/1236/2019

B. Parthiban,
S/o. Balu,
Aged about 36 years,
Residing at
No.42, West Street,
Karikalampakkam Post,
Puducherry-605 007.Applicant

(By Advocate: Mr. Balan Haridas)

Vs

1. Union of India Rep. by its Secretary
Ministry of Personnel, Public Grievances and Pensions,
Department of Personnel & Training,
North Block,
New Delhi-110 001;

2. Indira Gandhi Medical College and Research Institute,
Rep. By its Director (FAC)
1 Floor, College Block, Vazhudavour Road,
Kadirkamam,
Puducherry-605 009.

...Respondent

(By Advocate:Mr. Su. Srinivasan, Sr. CGSC
Mr. R. Syed Mustafa, For R2)

O R A L O R D E R

(Pronounced by Hon'ble Mr. S.N. Terdal, Member(J))

When the matter is taken up, Learned counsel for the applicant seeks permission to withdraw the OA with liberty to approach appropriate forum for redressal of his grievance.

2. Accordingly, OA is dismissed as withdrawn with liberty to approach the appropriate forum for redressal of his grievance.
No costs.

(C.V. SANKAR)
MEMBER(A)

(S.N. TERDAL)
MEMBER(J)

11.11.2020

Asvs